GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:5683 ANSWERED ON:07.09.2011 PENDING PROJECTS Singh Shri Pashupati Nath

Will the Minister of PLANNING be pleased to state:

- (a) whether there are more than 200 projects with value expenditure of more than Rs. 150 crores pending with the Government;
- (b) if so, the details thereof; and
- (c) the reasons for pendency of the projects and the steps taken for completion of the projects without further delay?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

- (a): The Central Sector projects with value expenditure of more than Rs. 150 crores are monitored by the Ministry of Statistics and Programme Implementation (MOSPI). According to the information received from them, out of 560 such projects which are on their monitor as on 30.04.2011, 251 projects are running behind schedule with respect to their original date of commissioning.
- (b): Sector-wise details of these 251 delayed projects are given below:

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Delayed Projects
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S.No. Sector No. of Original Cost Anticipated Range of delay projects (Rs. in crore) Cost (Rs. in months in crore)

1 Atomic Energy 2 16,663.0 21,501.0 16-39

2 Civil Aviation 3 3,479.8 3,479.8 3-17

3 Coal 22 17,959.7 20,789.4 2-48

4 Fertilisers 1 1,478.6 1,478.6 1-1

5 Mines 1 4,091.5 4,401.8 29-29

6 Steel 5 29,941.7 39,219.7 15-29

7 Petroleum 34 46,664.0 56,611.7 2-120

8 Power 44 106,786.7 111,962.5 2-90
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9 Railways 22 17,342.2 37,477.7 2-213

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10 Road Transport & 97 32,468.7 33,112.1 1-90 Highways

11 Shipping & Ports 14 5,824.5 6,776.5 2-72

12 Telecommunications 3 880.0 860.4 6-54

13 Urban Development 2 15,071.0 30,503.4 12-15

14 Water Resources 1 542.9 1,187.0 60-60

Total 251 299,194.3 369,361.6
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- (c): The reasons for pendency of the projects inter alia include; fund constraints, problems in acquiring land, increase in prices of cement & steel, failure of suppliers in timely supply of equipment, poor mobilization by contractors and constraints in providing basic infrastructure. Environmental problems are experienced in expansion projects and in order to reduce the delays and timely completion of projects, the Government has taken several steps which inter-alia include:
- # Adoption of two-stage clearance system and stricter appraisal of projects before investment approval;
- # Normally taking up of projects for implementation only after funds have been fully tied up;
- # Monthly monitoring of output/performance of infrastructure Ministries by MOSPI;
- # Monthly and quarterly monitoring of time & cost overrun of projects costing Rs. 150 crores and above by MOSPI;
- # In-depth review of projects on quarterly basis by the concerned infrastructure Ministry;
- # Follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearances, environment/wild life clearances, removal of encroachments and availability of Right of Way (ROW), ensuring law and order at project sites, etc. This Ministry has advised the states to constitute the Central Sector Projects Coordination Committee (CSPCC) under respective Chief Secretaries to facilitate Central Sector Projects in the states;
- # Faster appraisal through departmental Committees like Expanded Railway Board in lieu of PIB;
- # Setting up of Standing Committees by the Government in the Ministries/Departments headed by respective Additional Secretaries to fix responsibility for time and cost overruns;
- # Appointment of nodal officers for each project with continuity of tenure;
- # Adoption of computer network based monitoring; and
- # Organising training courses and seminars on project planning, monitoring and project management for project managers of CPSUs by MOSPI.